

**CENTRAL ADMINISTRATIVE TRIBUNAL  
CHENNAI BENCH**

**OA/310/00713/2017**

**Dated Thursday the 27<sup>th</sup> day of September Two Thousand Eighteen**

**PRESENT**

**HON'BLE MR. P. MADHAVAN, Member (J)  
&  
HON'BLE MR. T. JACOB, Member (A)**

R.Ponnivalavan,  
S/o Ramasamy. N,  
Age 53 years,  
Area Manager,  
Canteen Stores Department,  
CWC Complex,  
Chitalapakkam,  
Chennai 600064.

R/o Rail view,  
Fort St. George,  
Chennai 600009. ....Applicant

By Advocate M/s. A. Arulmozhi

Vs

1. The Union of India  
rep by its Secretary,  
Ministry of Defence,  
Central Secretariat,  
New Delhi 110001.
2. The Chairman,  
Board of Administration and  
The General Manager,  
Canteen Stores Department,  
ADELPHI,  
119, Maharshi Karve Road,  
Mumbai 400020.
3. The General Manager,  
Canteen Stores Department,  
ADELPHI,  
119, Maharshi Karve Road,  
Mumbai 400020.

4.Mr. V. Pandian,  
Area Manager,  
Canteen Stores Department Depot,  
Delhi. ....Respondents

By Advocate Mr. K. Rajendran

**ORAL ORDER****(Pronounced by Hon'ble Mr. P. Madhavan, Member(J))**

The applicant has filed this OA seeking the following reliefs :

"1. To call for the records of the 2<sup>nd</sup> respondent vide impugned posting order No. 01/2017 dt. 21 April 2017 made in reference no. 3/JGM-1/21/(Group A)/5 and the order in Ref. No. 3/JGM-1/021 dated 28.04.2017 communicated by the 2<sup>nd</sup> respondent and set aside the same in so far as the applicant and the 4<sup>th</sup> respondent are concern,

2. To direct the 2<sup>nd</sup> respondent to grant extention of tenure to the applicant as Area Manager, Chennai CSD Depot till the end of December 2017.

3. To pass such further or other orders as this Hon'ble Tribunal may deem fit and proper and thus render justice."

2. When the matter is taken up for hearing, learned counsel for the respondents submits that the matter has become infructuous as the applicant has joined the new station. Hence, there is no need for further proceedings in this matter. He produces a copy of the letter dt. 20.06.2018 duly acknowledged by the learned counsel for the applicant. A copy of the letter dt. 14.02.2018 is also enclosed which states that the applicant has reported at CSD Depot, Hissar.

3. Accordingly, OA is dismissed as infructuous.

**(T.Jacob)  
Member(A)**

**27.09.2018**

SKSI

**(P. Madhavan)  
Member(J)**